

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.04.2024

ORDER NO. 55 of 2024

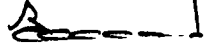
Hon'ble President is pleased to partially modify the roster order no. 49 of 2024 for **CESTAT, Allahabad** on **10.05.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
on 10.05.2024	Hon'ble Mr. Justice Dilip Gupta, President and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. On 10.05.2024, Mr. P. K. Choudhary, Hon'ble Member (Judicial) will hear SM cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Allahabad /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar